

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
20-01-2023 AT 02:30 PM**

**IA (IBC) 385/2022 & IA(IBC) 903/2022 in IA (IBC) 385/2022 in
CP(IB) No. 261/9/HDB/2020
U/s 9 of IBC, 2016**

IN THE MATTER OF:

Sun (Inox) Steels Pvt Ltd

...Operational Creditor

Vs

Vivanta Laboratories Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. K.K SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 903/2022 in IA (IBC) 385/2022

Ld. Counsel Shri. AH Krishna for the Applicant, Ld. Counsel Shri. Pavan Kankani, R-1 and Ld. PCS Shri. Tapasvilal Deora for R-2 present.

This being a special bench, matter adjourned to 13.02.2023.

IA (IBC) 385/2022

Ld. Counsel Shri. Pavan Kulkarni for the Applicant present.

This being a special bench, matter adjourned to 13.02.2023.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)